### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.1925 ANSWERED ON 31.07.2025

#### **ELECTRIFICATION OF TRIBAL-DOMINATED VILLAGES**

1925. SHRI S JAGATHRATCHAKAN:

Will the Minister of POWER be pleased to state:

- (a) the total number of tribal-dominated villages electrified under the Pradhan Mantri Janjatiya Adivasi Nyaya Maha Abhiyan (PM-JANMAN) and the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) during the last five years, State/UT-wise; and
- (b) whether the Government has assessed the functionality and reliability of solar-based electrification systems in tribal areas and if so, the findings thereof and the remedial measures taken in this regard?

#### ANSWER

#### THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October, 2017 with the objective of providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. All works sanctioned under SAUBHAGYA have been successfully completed and the scheme stands closed as on 31.03.2022. As reported by the States, a total of 2.86 Cr households were electrified during the SAUBHAGYA period (State wise details are enclosed as Annexure- I).

Further, Government of India launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of supply of power to consumers through a financially sustainable and operationally efficient Distribution Sector. This includes electrification of left out households under SAUBHAGYA and all identified households under PM-JANMAN as per the scheme guidelines. Under RDSS, works for electrification

of 1,27,061 Particularly Vulnerable Tribal Groups (PVTG) households identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), amounting to Rs. 516 Cr. have been sanctioned. Further, electrification of PVTG households in the States of Gujarat, Odisha and West Bengal are being covered under respective State plan. As on 14.07.2025, 1,23,446 no. of PVTG households have been electrified (State wise details are enclosed as Annexure- II).

In addition, under New Solar Power Scheme, works worth Rs. 49.8 Cr. have been sanctioned for 9961 households for off-grid solar based electrification (State wise details are enclosed as Annexure- III).

(b): For areas where grid connectivity is not technically/ economically feasible, the households are being electrified through off-grid solutions, specifically solar-based systems, as per details submitted by the States.

As per the guidelines of the New Solar Power Scheme, the off-grid system being provided to the tribal/ PVTG household includes 5 years of comprehensive maintenance services. There is also provision for a third-party inspection after completion of two years by the implementing agency, as per the scheme guidelines.

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### ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1925 ANSWERED IN THE LOK SABHA ON 31.07.2025

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# Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY

SI. No.	Name of the States	No. of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
	Total	2,86,13,424

<sup>\*</sup>Not funded under SAUBHAGYA Scheme

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### ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1925 ANSWERED IN THE LOK SABHA ON 31.07.2025

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### Electrification of PVTG Households identified under PM-JANMAN (as on 14/07/2025)

S.	Name of State	Sanctioned	Sanctioned	Total	Households
No.		Outlay	GBS	Households	Electrified
		(Rs. Crores)	(Rs. Crores)	Sanctioned	
A			1		1
1	Andhra	88.71	53.23	24,967	24,925
	Pradesh				
2	Chhattisgarh	38.17	22.90	7,077	7,144
3	Jharkhand	74.13	44.47	12,442	5,341
4	Karnataka	3.77	2.26	1,615	1,546
5	Kerala	0.86	0.52	345	313
6	Madhya	143.39	86.02	29,290	24,036
	Pradesh				
7	Maharashtra	26.61	15.96	8,556	9,216
8	Rajasthan	40.34	24.20	17,633	16,023
9	Tamil Nadu	29.89	17.94	8,603	6,235
10	Telangana	6.79	4.07	3,884	3,884
11	Tripura	61.52	55.37	11,664	11,692
12	Uttar Pradesh	1.10	0.66	316	195
13	Uttarakhand	0.60	0.54	669	669
Sub Total (A)		516	328	1,27,061	1,11,219
В					
14	Gujarat				6,626
15	Odisha				2,229
16	West Bengal				3,372
Sub Total (B)					12,227
Grand Total (A+B)		516	328	1,27,061	1,23,446

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# ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1925 ANSWERED IN THE LOK SABHA ON 31.07.2025

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### Off-grid solar based household electrification sanctioned under New Solar Power Scheme

S. No.	States	No. of households Sanctioned	
1.	Andhra Pradesh	1,675	
2.	Chhattisgarh	1,578	
3.	Jharkhand	2,342	
4. Madhya Pradesh		2,060	
5.	Karnataka	179	
6.	Kerala	98	
7.	Telangana	326	
8.	Tripura	1,703	
	Total	9,961	

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